

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 162 of 2013
& IA-148 of 2014**

Dated : 28th April, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Inox Renewable Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Anr. Respondent (s)**

**Counsel for the Appellant (s): Mr. M.G. Ramachandran
Mr. Kuma Mihir
Mr. Avinash Menon
Mr. Vishal Gupta**

**Counsel for the Respondent(s): Mr. M.S.Ramalingam for R-1
Mr. Aditya Madan a/w
Mr. R.K. Jain &
Mr. S.K. Jain (Reps.) for R-2**

ORDER

We have heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on **26.05.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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